

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

C.P. No. 23/111/10

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
25.10.2017**

NAME OF THE COMPANY: M/s Saurabh Agrotech Ltd.

SECTION OF THE COMPANIES ACT: 397/398


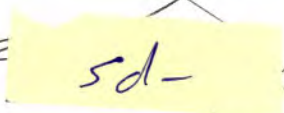
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

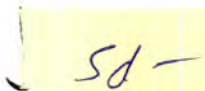
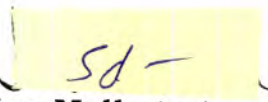
For the Petitioner (s) : Mr. Vivek Malik, Advocate

For the Respondent (s): Mr. Ramesh Singh, Advocate
Ms. Swaralipi Deb Ray, Advocate

ORDER

Re-notify this case for 7th December, 2017 for further arguments.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**